

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 5969 of 2019

05/07.07.2020

The present case is taken up through video conferencing.

Learned A.C. to A.A.G.-II, prays for and is allowed four weeks' time to seek instruction and file counter affidavit on behalf of the respondents.

Put up this case after four weeks under the heading "For Admission".

(Rajesh Shankar, J.)

Ritesh